

No.DJ/CBA/T(AMC)/2015-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CHAMBA CIVIL AND SESSIONS DIVISION,
CHAMBA, DISTRICT CHAMBA, HP.

Dated:- 19th May, 2017.

ADDENDUM

It is to inform that the last date (deadline) for submission of bids/tenders/quotations is extended till 10th June, 2017(4-45 PM) instead of 28-03-2017(4-45 PM) to enable the prospective bidders/tenderers/firms to submit bids/tenders/quotations for awarding Annual Maintenance Contract (AMC) in respect of Computer Hardware and peripherals, pertaining to this Civil and Sessions Division. All the prospective bidders/tenderers/firms can now submit their bids/tenders/quotations upto 10-06-2017(4-45PM) instead of 28-03-2017(4-45 PM)

This is also to inform that all others terms and conditions as defined in the AMC for inviting the tenders, shall remain same.

Sd

District and Sessions Judge,
Chamba Division, Chamba HP

Endst No. As above

319M

Dated 19-05-2017.

Copy forwarded to :-

1. The Registrar General, High Court of HP for information only.
2. ✓ The System Officer of this office for information with a request to upload document on the website of this Court.

District and Sessions Judge,
Chamba Division, Chamba HP

[Signature]